

**GOVERNMENT OF INDIA
FINANCE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:987
ANSWERED ON:19.07.2002
FINE FOR VIOLATION OF TAKEOVER CODE
SUDARSANA E.M. NATCHIAPPAN

Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

he details of the companies which has to pay fine to SEBI for violating the takeover code during each of the last three years?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANT GANGARAM GEETE)

A statement provided by the Securities and Exchange Board of India (SEBI) indicating the names of companies and penalty paid by them to SEBI for violation of the takeover code during the last three years, is enclosed.